

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.437/13

Thursday this the 6th day of June 2013

C O R A M :

HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

K.K.Sasidharan,
H.R.No.198114983,
S/o.K.K.Krishnan,
Telecom Mechanic (TM),
Office of the Sub Divisional Engineer (External),
South, Boat Jetty Exchange, Ernakulam, Kochi – 11.
Residing at Quarter No.CR-1, P&T Staff Quarters,
Thevara, Ernakulam.

...Applicant

(By Advocate Mr. Manoj M.N)

Versus

1. Bharath Sanchar Nigam Limited
represented by the Chief General Manager,
Telecom, Kerala Circle, Thiruvananthapuram – 695 001.
2. The Assistant General Manager (Bldg. & Plg.),
Office of the Principal General Manager,
Telecommunications, Ernakulam,
BSNL Bhavan, Kochi – 682 016.
3. The Deputy General Manager, (CFA-NOW),
Ernakulam, BSNL Bhavan – Old Block,
Ernakulam, Kochi – 682 016.
4. The Deputy General Manager (Administration),
BSNL Bhavan, Kalathilparambil Road,
Ernakulam, Kochi – 682 016.
5. Smt.Jolly Alphonsa,
STS (OP), HR No.198315114,
Office of the Sub Divisional Engineer (External),
South, Boat Jetty Exchange, Ernakulam,
Kochi – 11.

...Respondents

(By Advocate Mr.T.C.Krishna [R1-4])



.2.

This application having been heard on 6th June 2013 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

When the case came up for consideration today, it is submitted by the counsel for the applicant that the applicant may be permitted to withdraw the O.A subject to his right to avail any statutory remedy, if available. Permission granted. Accordingly, the O.A is closed.

(Dated this the 6th day of June 2013)


**K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

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